

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

Original Application No. 346.../2012.

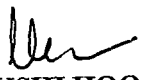
21<sup>st</sup> May, 1013.

Mr. Lokesh Mathur, Advocate, present for the applicant.

Smt. K. Parveen, Advocate, present for the respondents.

The counsel for the applicant submits that the reliefs claimed in this Application by the applicant, has already been granted by the respondent-department and accordingly, this Application has rendered infructuous, therefore, it is dismissed as infructuous.

The O.A. stands disposed of accordingly.

  
(MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER

  
( K.C. JOSHI)  
JUDICIAL MEMBER

21/5/2013  
Gudhwa  
[Signature]